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IN THE GENERAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, J.A.I.

\* \* \*

Date of Decision: 5.12.

GA 401/94

5/12/76

Kadarmal Gupta son of Shri (Late) Phool Chand Deewan, resident of B-38, Ganesh Marg, Lam Nagar, Sodala, Jaipur.

... Applicant

Versus

1. Union of India through Secretary to the Government of India, Ministry of Mines, Shastri Bhawan, New Delhi.
2. The Director General, Geological Survey of India, 4 Chorangilane, Calcutta.
3. Dy. Director General, Geological Survey of India (Western Region), 15-16, Jhalana Doongari, Jaipur.

... Respondents

coram:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN  
HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the applicant ... Mr. P.V. Calla  
For the Respondents ... Mr. J.D. Sharma

ORDER

(PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN)

Applicant, Kadarmal Gupta, in this application u/s 19 of the Administrative Tribunals Act, 1985, has prayed for a direction to the respondents to issue orders regarding his appointment to the post of Stores Superintendent with effect from the date the Departmental Promotion Committee selected the applicant.

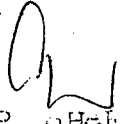
2. We have heard the learned counsel for the parties and have gone through the records of the case.

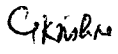
3. The learned counsel for the respondents has categorically stated during the course of arguments that ~~two~~ now there are two existing vacancies in the post of Stores Superintendent (Technical). One is to be manned by a SC/ST candidate and the other shall go to a general category candidate. The applicant belongs to the general category. Since there are two vacancies available at present, we direct the respondents to consider the cases of all eligible candidates

C.M.R.

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including the applicant, as per rules, and pass necessary c  
as expeditiously as possible. The OA stands disposed of  
accordingly with no order as to costs.

  
(O.P. SHARMA)  
ADMINISTRATIVE MEMBER

  
(GOPAL TRIPATHI)  
VICE CHAIRMAN

VK